

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Monday the 06th day of November 2023 at 10.30 a.m
(VIRTUAL MODE)

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and
Hon'ble Mrs. Shreesha Merla, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 379/2023 For Exemption IA No. 1154/2023 For Condone Delay IA No. 1155/2023	Department of State Tax, Govt. of Maharashtra, Through Hon. Joint Commissioner of State Tax (Adm), Smt. Sunita S. Thorat Vs Mr. Ebenezar Inbaraj Resolution Professional of M/s ReGen Powertech Pvt. Ltd.	Mr. Anirudh Krishnan	
2	Comp App (AT) (CH) (Ins) No. 380/2023 For Stay IA No. 1157/2023 For Urgent Hearing IA No. 1156/2023	Mrs. Palaniammal & 2 Ors. Vs Revathi S Raghunathan, RP of Gokulakannan Benefit Fund Ltd.	Mr. AM Sridharan	
3	Comp App (AT) (CH) (Ins) No. 381/2023 For Condone Delay IA No. 1158/2023	Mamtha Steels Corporation Vs Yosmite Engineering Pvt Ltd	Mr. Ramesh Kumar Chopra	
4	Comp App (AT) (CH) (Ins) No. 370/2023 For Stay IA No. 1130/2023 For Urgent Listing IA No. 1131/2023	Dr. Yarlagadda Krishna Mohan Vs Dantu Indu Sekhar & 2 Ors.	Mr. Anirudh Krishnan	Mr. Pranava Charan MG For Caveator
5	Comp App (AT) (CH) No. 75/2023 For Condone Delay IA No. 1009/2023	State of Tamil Nadu, State Tax Department Rep by its Asst. Commissioner Tmt.J.Shajee Vs J. Manivannan Liquidator, M/s Erwin Textiles Mills Pvt. Ltd. & Anr.	Mr. B Vijay	Mr. J Manivannan

6	Comp App (AT) (CH) (Ins) No. 267/2023 For Condone Delay IA No. 830/2023 For Stay IA No. 831/2023	Ravindranath Narayana Rao, Liquidator of Marutham Steel Rolling Mills Vs Sunil Ferro and Energy Pvt. Ltd.	Mr. S Vedhavel	
7	Comp App (AT) (CH) (Ins) no. 375/2023 For Stay IA No. 1146/2023 Leave to file IA No. 1147/2023	Reliance Commercial Finance Limited, Rep by Mr. Senthil Kumar Vs Tharuvai Ramachandra Ravichandran, RP, JBM Homes Pvt. Ltd. & Anr. WITH	Ms. K Jayasudha	
8	Comp App (AT) (CH) (Ins) No. 376/2023 For Stsy IA No. 1148/2023	Reliance Commercial Finance Limited Vs LICHFL Trustee Company Pvt Ltd & 3 Ors.	Ms. K Jayasudha	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	Comp App (AT) (CH) (Ins) No. 12/2021 For Condone Delay IA No. 33/2021 For Stay IA No. 32/2021	Assistant Provident Fund Commissioner DO Kurnool, Andhra Pradesh Vs VBC Industries Limited & 2 Ors WITH	Dr. B. Manoj Kumar	Mr. T Ravichandran- R1 Mr. Somraj Choudhury- R2 Mr. Shabbeer Ahmed-R3
10	Comp App (AT) (CH) (Ins) No. 304/2021 For Exemption IA No. 643/2021 For Stay IA No. 642/2021	The Assistant Commissioner of Central Tax Vs Shri. TSN. Raja, RP & Anr. WITH	Mr. P Raj Kumar Jhabakh	Mr. T Ravichandran- R1 Mr. Shabbeer Ahmed-R2
11	TA No. 195/2021 (Comp App (AT) (Ins) No. 41/2021)	Amaravathi Textils Private Limited Vs VBC Industries Limited & 2 Ors WITH	Mr. Bhanu Gupta	Mr. T Ravichandran- R1

12	TA No. 196/2021 (Comp App (AT) (Ins) No. 59/2021)	Mathukumilli Sri Pattabui Rama Rao Vs VBC Industries Limited & 2 Ors WITH	Mr. Bhanu Gupta	Mr. T Ravichandran- R1
13	TA No. 197/2021 (Comp App (AT) (Ins) No. 66/2021)	Mutyala Babu Katta & 62 Ors Vs VBC Industries Limited & 2 Ors	Mr. Kunal Godhwani Mr. Gaurav Mitra	Mr. T Ravichandran- R1

For Direction/Convenience Compilation

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14	TA (AT) No. 262/2021 (CA (AT) No. 01/2020)	Adita Bio Sys Private Limited & 3 Ors Vs Suhars Yeled Sharanabasappa & Anr	Mr. Shivam Narang	Mr. Saji P John- R1
15	TA (AT) No. 267/2021 (CA (AT) No. 41/2020)	Shri M.Gopal Vs Sri Ganga Reddy & 2 Ors	Mr. MVV Ramana Srinivassan	
16	TA (AT) No. 254/2021 (CA (AT) (Ins) No. 1048/2020)	Hero Exports Vs Mr. K Vasudevan RP, Tiffins Barytes Asbestos & Paints Ltd & 2 Ors. WITH	Mr. Aayushmaan Gaubha	
17	TA (AT) No. 255/2021 (CA (AT) (Ins) No. 1049/2020)	Hero Exports Vs Mr. K Vasudevan RP, Tiffins Barytes Asbestos & Paints Ltd & 2 Ors.	Mr. Aayushmaan Gaubha	
18	TA (AT) No. 68/2022 (CA (AT) No. 26/2020)	M/s Express Publications Madurai Limited Vs Asianet News Network Private Limited & 6 Ors	Mr. Abhay Anand Jena	

19	TA (AT) No. 269/2021 (CA (AT) No. 44/2020 For Exemption IA No. 793 & 794/2020 For Stay IA No. 795/2020)	P. Lakshmi & Anr. Vs Shyam Sunder Agarwal & 6 Ors. WITH	Mr. B Shrivanth Shanker	Mr. Angad Mehta
20	TA (AT) No. 75/2022 (CA (AT) No. 45/2020 For Exemption IA No. 796/2020 For Stay IA No. 797/2020)	Mancherial Cement Co. Pvt. Ltd. & Anr. Vs Shyam Sunder Agarwal & 5 Ors. WITH	Mr. D Abhinav Rao	Mr. Angad Mehta
21	TA (AT) No. 271/2021 (CA (AT) No. 46/2020 For Exemption IA No. 799/2020 For Stay IA No. 800/2020)	M/s Mancherial Cement Co. Pvt. Ltd. & Anr Vs Shyam Sunder Agarwal & 5 Ors.	Mr. D Abhinav Rao	Mr. Angad Mehta

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22	Comp App (AT) (CH) (Ins) No.198/2022 For Exemption IA No. 447 & 449/2022 For Additional Docs. IA No. 448/2022	Cooperative Rabobank U.A Vs Coffee Day Global Limited	Mr. Dwarakesh Prabhakaran	Mr. A. Murali Mr. Anant Merathia
23	Comp App (AT) (CH) (Ins) No. 424/2022 IA No. 640/2023	Shri Rokadoba Maharaj Ginning & Pressings Pvt. Ltd. Vs The Sri Venkatesa Mills Ltd.	Mr. Rishabh Gupta	
24	Comp App (AT) (CH) No. 71/2023	Goldsquare Sales India Pvt. Ltd. & 2 Ors. Vs The Regional Director (SER)	Ms. A Rithika	
25	Comp App (AT) (CH) (Ins) No. 163/2023 To dispense with IA No. 533/2023 For Stay IA No. 532/2023 Leave to file IA No. 534/2023	M/s. Shubham Corporation Pvt. Ltd. Vs Mr. Kotoju Vasudeva Rao, IRP, Navayuga Infotech Pvt. Ltd. & Anr.	Mr. Sandeep Kumar Ambalavanan	Mr. VVSN Raju- R1 Mr. Avinash Krishnan Ravi- R2

26	Comp App (AT) (CH) (Ins) No. 164/2023 For Condone Delay IA No. 536/2023 For Stay IA No. 537/2023 To Dispense with IA No. 538/2023 Leave to file IA No. 535/2023	A R Transport & 20 Ors Vs Nirav Kirit Pujara & 4 Ors	Mr. K Ravindranath	Ms. D Sangamithra- R1 Mr. Anirudh Krishnan- R2 Mr. Ashwin Shanbhag- R4 Ms. Keerthi Kiran Murali- R5
27	Comp App (AT) (CH) (Ins) No. 294/2023 For Amendment IA No. 1055/2023	Enforcement Directorate Vs Dr. KV Srinivas & 3 Ors.	Mr. Zoheb Hossain	Mr. Anirudh Krishnan- R1 Mr. P Soma Shekar Reddy- R2 Mr. Polkampally Pavan Kumar Rao- R3 Mr. Abhishek Jenassenan- R4

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
28	Comp App (AT) (CH) No. 45/2021 For Condone Delay IA No. 549/2021	D. Asokan Vs Girija Muthukrishnan & Anr. WITH	Mr. Raj Carolin V	Mr. Hari Kumar G. Nair- R1 Mr. Athiban Vijay AK- R2
29	Comp App (AT) (CH) No. 3/2022	S.T. Reddiar and Sons (Quilon) P Ltd rep by its Chairman & Director D Asokan Vs Girija Muhukrishnan WITH	Mr. Raj Carolin V	Mr. Harikumar G Nair
30	Comp App (AT) (CH) No. 5/2022 For Condone Delay IA No. 42/2022, For Exemption IA No.43/2022 For Stay IA No.44/2022	S. Vijayakumar Vs Girija Muthukrishnan & Anr	Mr. K. Gowtham Kumar Mr. Athiban Vijay	Mr. Harikumar G Nair- R1 Mr. Raj Carolin V, Mr. MK Sumod- R2
31	Comp App (AT) (CH) (Ins) No. 184/2022 For Condone Delay IA No. 419/2022, IA No.420/2022 For Exemption IA No.421/2022	HP Arun Kumar & 2 Ors Vs Addanki Haresh, RP M/s. Right Engineers and Equipments Pvt. Ltd.	Mr. Sushal Tiwari Ms. Anusha Peri	Mr. K Gaurav Kumar

32	TA (AT) No. 268/2021 (CA (AT) No. 43/2020)	Sajan K Thomas & 3 Ors Vs Paragon Polymer Products Pvt. Ltd. & 5 Ors	Mr. Shobhit Jain	Goutham Shivshankar- R2- R6
33	TA (AT) No. 85/2021 (CA (AT) No. 173/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors WITH	Mr. A.M. Ilango	Mr. Srinandan K- R1 & R2
34	TA (AT) No. 86/2021 (CA (AT) No. 174/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors	Mr. A.M. Ilango	Mr. Srinandan K- R1 & R2
35	TA No. 194/2021 (Comp App (AT) (Ins) No. 469/2021 IA No. 1205, 1206 & 1207/2021)	Income Tax Department Through Deputy Commissioner of Income Tax Vs ILC Industries Ltd & 2 Ors.	Mr. J Narayanaswamy	Mr. Ankur S. Kulkarni- R1
36	TA (AT) No. 206/2021 (CA (AT) (Ins) No. 1285/2019)	APL Apollo Tubes Limited Vs Tanisha Scaffolding (India) Private Limited	Mr. Karan Gandhi	Mr. Gaurav Kumar Singh
37	TA (AT) No. 207/2021 (CA (AT) (Ins) No. 1353/2019)	M/s. FL Smidth Pvt. Ltd. Vs Lanco Infratech Ltd. Represented by its Liquidator Ms. Anuradha Bisani	Mr. T. Ravichandran	M/s Shardul Amarchand Mangaldas & Co
38	TA (AT) No. 217/2021 (CA (AT) (Ins) No. 1495/2019)	Indu Projects Ltd. Vs M/s Shrushti Contech Pvt. Ltd	Mr. Anurag Singh	Ms. Sri Harini SP- R1
39	Comp App (AT) (CH) (Ins) No.28/2021	Bank of India & 5 Ors Vs M/s. BS Limited (In liquidation) Through its liquidator Mr. Yadavilli Sai Karunakar	Mr. Ashish Rana	Mr.Yadavalli Sai Karunakar
40	Comp App (AT) (CH) No. 36/2022	PA Hamza Vs T.P Anil kumar & 11 Ors	Ms. Harshini Jhothiraman	M/s Shardul Amarchand & Co- R1-R4 Mr. Alishan Naqvee R5-R12

41	Comp App (AT) (CH) (Ins) No. 98/2023 For Stay IA No. 341/2023 Leave to file IA No. 342/2023 For Exemption IA No. 340/2023 To implead IA No.380, 381 & 382/2023	SNJ Distillers Pvt Ltd & Anr Vs The Punjab National Bank & Anr WITH	Mr. Avinash Krishnan Ravi	Mr. ML Ganesh
42	Comp App (AT) (CH) (Ins) No.109/2022 For Stay IA No. 252/2022 For Direction IA No. 784/2022 To Implead IA No.314,1031/ 2022 Urgent Hearing IA No.1024/2022	Sheena Adarsh Vs The Punjab National Bank & Anr WITH	Mr. Rohan Rajasekaran	M/s NVS & Associates- R1 Mr. VV Sivakumar- R2
43	Comp App (AT) (CH) (Ins) No.9/2022 For Exemption IA No. 18/2022 For Stay IA No. 19/2022 Early Hearing IA No. 20/2022	S. Rajendran Vs South India Hotels Private Limited & 8 Ors WITH	Ms. M. Savitha Devi	Mr. Rohan Rajasekaran- R1 Mr. Karuppaiah Meyyappan- R2 Mr. N.V. Prakash- R9
44	Comp App (AT) (CH) (Ins) No.1/2022 For Stay IA No. 1/2022 For Exemption IA No.2/2022 For Addittional docs. IA No. 3/2022 For Urgent Hearing IA No. 1022/2022 To implead IA No. 1023/2022	SNJ Distillers Pvt Ltd & Anr Vs S. Rajendran & 10 Ors	Mr. Avinash Krishnan Ravi	Ms. M Savitha Devi- R1 Mr. Rohan Rajasekaran- R2 Mr. Karuppaiah Meyyappan- R3 Mr. ML Ganesh- R10 Mr. NV Prakash- R11
45	Comp App (AT) (CH) (Ins) No. 387/2022 For Stay IA No. 921/2022 To Adv Hg IA No. 201/2023	Mr. VVV Satyanarayana Rao Vs India Infrastructure Finance Company Ltd.& 2 Ors	Mr. Yogesh Jagia	Mr. Amir Bavani - R1 M/s. Khaitan Legal Associates- R2 & R3
46	Comp App (AT) (CH) (Ins) No. 130/2023 Leave to file IA No. 439/2023 For Exemption IA No. 441/2023 For Stay IA No. 440/2023	Trimex Industries Private Limited Vs Bhuvan Madan, RP of Sathavahana Ispat Ltd. & Anr. WITH	Mr. Surya Teja SS Nalla	M/s Juris Corps Ms. Jinal Shah M/s. S & A Law Offices- R2

47	Comp App (AT) (CH) (Ins) No. 132/2023 Leave to file IA No. 442/2023	Trimex Industries Private Limited Vs Sathavahana Ispat Limited & 3 Ors.	Mr. Surya Teja SS Nalla	M/s Juris Corps Ms. Jinal Shah M/s. S & A Law Offices- R3
48	Comp App (AT) (CH) (Ins) No. 151/2023 For Stay IA No. 501 & 743/2023 For Urgent Hearing IA No. 744/2023	Dreamz Infra India Limited Vs Dreamz Sneh Project Allottees Welfare Association & Anr.	M/s King Stubb & Kasiva	Ms. Usha DN- R1 Ms. P Chitra Nirmala- R2
49	Comp App (AT) (CH) (Ins) No. 322/2023 For Stay IA No. 983/2023 For Exemption IA No. 984/2023 For Direction IA No. 990/2023	Shuchi Jain, Suspended Director of Capricorn Food Products India Ltd. Vs J Karthiga, RP of Capricorn Food Products India Ltd. & 12 Ors. WITH	Mr. Bhagavath Krishnan	Mr. T Ravichandran – R1 Mr. ML Ganesh- R5
50	Comp App (AT) (CH) (Ins) No. 330/2023 For Stay IA No. 1002/2023 To dispense with IA No. 1001/2023	Maa Kudargarhi Steels Pvt. Ltd. & BM Foods Vs J. Karthiga, RP of Capricorn Food Products India Ltd.	M/s Surana & Surana Mr. G Kalyan Jhabakh	Mr. T Ravichandran

Copy to:

By the order of Hon'ble Member (Technical)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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